

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date of Decision: 12.9.2022

**Misc. Application No.970 of 2022
And
Misc. Application No.971 of 2022
And
Appeal No.545 of 2022**

Laxminarayan
S/o. Jainarayan Rathi
Flat No.202, B-Wing,
Vrindavan Garden,
Near Lokmat Office, ...Appellant
Akola, Maharashtra.

Versus

Securities and Exchange Board of India
SEBI Bhavan, Plot No.C4-A,
G-Block, Bandra-Kurla Complex,
Bandra (East), Mumbai. ...Respondent

Mr. Shyam Mehta, Senior Advocate with Mr. Mihir Mody, Mr. Arnav Misra and Mr. Mayur Jaisingh, Advocates i/b. K Ashar & Co. for the Respondent.

CORAM: Justice Tarun Agarwala, Presiding Officer
Justice M.T. Joshi, Judicial Member
Ms. Meera Swarup, Technical Member

Per: Justice Tarun Agarwala, Presiding Officer (Oral)

1. No one appears to press the appeal. Dismissed for want of prosecution. Misc. applications are also accordingly disposed of.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M.T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

12.9.2022
RHN